

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3732

ANSWERED ON:19.03.2015

DEVELOPMENT OF MODEL VILLAGES

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether attention of the Government has been drawn towards development of model Hindu villages across the country;
- (b) if so, the details thereof;
- (c) whether the Government has started any activities for development of such villages; and
- (d) if so, the details thereof and the time by which development work in such villages would be completed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDERSHAN BHAGAT)

(a) to (d) No Madam. Saansad Adarsh Gram Yojana(SAGY) aims at the creation of model Gram Panchayat within a specific timeframe. The choice of Gram Panchayat to be chosen for development under SAGY lies with the Members of Parliament.

The Members of Parliament identify the Gram Panchayat based on criteria laid down in Para 9 of SAGY Guidelines issued on 11th October, 2014, which is as follows:-

"The MP will identify one Gram Panchayat to be taken up immediately, and two others to be taken up a little later. Lok Sabha MP has to choose a Gram Panchayat from within his/her constituency and Rajya Sabha MP a Gram Panchayat from the rural area of a district of his/her choice in the State from which he/she is elected. Nominated MPs may choose a Gram Panchayat from the rural area of any district in the country. In the case of urban constituencies, (where there are no Gram Panchayats), the MP will identify a Gram Panchayat from a nearby rural constituency".